

As per provisions contained under the NITSER Act, 2007 and the First Statutes, the Senate of the respective Institution has the control and general regulations over the academic affairs of the Institute. The Senate in each of the Institutes is to periodically review the activities of the Departments or Centres and to make suitable recommendations to the Board of Governors of the Institute with regard to creation or restructuring of its Departments or Programmes or Centres and the abolition of existing Departments or Centres thereof.

Non-Payment of UGC scholarships

533. SHRI SITARAM YECHURY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how many students got UGC scholarships each year from 2010 to 2016 year-wise;

(b) how many JRF scholarships were disbursed by UGC during 2015-2016 year-wise;

(c) how many UGC JRF scholars are there as compared to scholarships disbursed;

(d) whether it is a fact that as many as 20,000 students have not been paid scholarships for 8 months, if so, the details and the reasons thereof; and

(e) the steps taken by Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Details are given in the Statement (*See* below).

(b) The University Grants Commission (UGC) has informed that Scholarships are generally provided for pursuing Undergraduate and Post-Graduate courses. Fellowships are provided to Junior Research Fellows (JRFs)/Senior Research Fellows (SRFs) to pursue M.Phil/Ph.D. The UGC has disbursed 54,120 JRFs/SRFs during 2015-16.

(c) The UGC has informed that there are 58,838 UGC JRF/SRF scholars as compared to 54,120 JRF/SRF fellowships disbursed by the UGC during 2015-16.

(d) No such specific complaint has been received by the UGC. However in a few cases there may be delay in disbursements due to (i) Late joining by candidates; (ii) Delay in submission of documents to the bank branches; (iii) Delay in uploading of documents; (iv) Technical problems in PFMS.

(e) UGC has introduced DBT in the fellowship/scholarship schemes to avoid delays and hardships to students. Also, all the manual data of old scholars has been digitized by them.

Statement*Details of Number of beneficiaries of UGC Scholarship Schemes*

Sl. No.	Name of the Scheme	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16
1	P.G. Scholarship for University Rank Holders	416	375	397	786	1301	1598
2	P.G. Indira Gandhi Scholarship for Single Girl Child	2299	1803	1290	2956	4307	4656
3	P.G. Scholarship for Professional Courses for SC/ST Candidates	865	767	622	649	658	915
4	P.G. Scholarship for GATE/GPAT Qualified students for Pursuing M.Tech/M.E./M.Pharm	1450	2264	1336	Discontinued	2462	1545
5	“Ishan Uday” Special Scholarship Scheme for North Eastern Region	Initiated in 2014-15					9027
TOTAL							17741

Implementation of Mid-Day Meal scheme

534. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that Mid-Day Meal scheme is not being implemented properly in the States in spite of funds released by the Centre, if so, the details thereof, and the reasons therefor;

(b) whether Government has released funds for the present financial year to the States, if so, the details thereof, State-wise, the funds utilised and compliance received;

(c) whether there are funds still not utilised by the States, the details thereof; and

(d) whether CAG has pointed out the improper utilisation of the scheme by the States, if so, the steps being taken by Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) 10.22 crore children in 11.56 lakh Government and Government